

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2110
ANSWERED ON:18.12.2013
FUNDS FOR CONSTRUCTION OF GOVERNMENT COLLEGES
Solanki Shri Makhansingh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the first instalment of funds sanctioned was released to Madhya Pradesh for the construction of Government colleges during the Eleventh Five Year Plan;
- (b) if so, whether it is also a fact that several construction works are incomplete due to non-providing of the last instalment of funds so far;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the time by which the last instalment is likely to be released by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): A Centrally Sponsored Scheme (CSS) of setting up a Model Degree College in each of the Educationally Backward Districts (EBDs) of the country was launched in 2010. Under the CSS, 39 EBDs were identified in the state of Madhya Pradesh. No proposal for setting up a Model Degree College in any of the 39 EBDs was received from the Government of Madhya Pradesh.

As per information provided by the University Grants Commission (UGC), the grants released to the colleges of Madhya Pradesh for the construction and renovation of classrooms, libraries, laboratories, administrative buildings etc. during the 11th Plan were Rs. 2076.94 crores.

(b) & (c): As per the information provided by the UGC, 400 colleges of Madhya Pradesh have been covered under various schemes such as General Development Grants (UG & PG), Rejuvenation of infrastructure in old colleges, Catch-up grant to young colleges, Special grant for the enhancement of initiative for capacity building in colleges, Colleges in backward areas. Of these 400 colleges, the first instalment has been released to 378 colleges, while the second instalment has been released to 20 colleges and the final instalment released to 02 colleges.

As per the UGC guidelines 50% of the approved grant is released while conveying the UGC's approval to the plan and estimates. Around 40% of the approved grant is released on receipt of the audited utilization certificate and audited statements of expenditure along with progress report of the first installment indicating the stage of construction. The remaining 10% of grant is released on receipt of the completion documents such as (i) revised estimates reflecting the final cost, if any, (ii) audited utilization certificate for the total cost, (iii) audited Income & Expenditure statement (iv) audited Assets certificate, (v) completion certificate/documents signed by the principal and qualified Engineer and / or registered Architect, (vi) photographs showing outer and inner view.

(d): As per information provided by the UGC, the deadline for construction has been extended for colleges up to 31.03.2014. In order to ensure the timely release of funds the UGC has been pursuing the matter with those educational institutions which have failed to submit the required documents for the release of subsequent installments.